

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:438
ANSWERED ON:22.07.2015
Amendment of Immigration Act, 1983
Teacher Smt. P.K.Sreemathi

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to amend/modify the Immigration Act 1983; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS
GENERAL V.K. SINGH (RETD.)

(a) & (b) Government has not proposed any amendment in the Emigration Act, 1983. However, there is a proposal for new Emigration Management Bill to replace the Emigration Act, 1983 for streamlining management of migration from India, and protection and welfare of emigrants etc.